

14

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.06.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 172/2018 in CP(IB) No. 157/7/HDB/2018
NAME OF THE COMPANY	Reliance Cellulose Products Ltd
NAME OF THE PETITIONER(S)	3F Industries Limited
NAME OF THE RESPONDENT(S)	Reliance Cellulose Products Ltd
UNDER SECTION	7 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Nagendra in IA 172 for proposed respondent	Adv.	2649147407	T. Nagendra
M. SRIDHAR PVAS Ravi Prasad	Adv. Adv.	9663488093	Ravi Prasad

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dheena Sui	Adv.	996677522	Dheena Sui

**ORDER**

Counsel for Financial Creditor is present. Counsel for Corporate Debtor is present.

Counsel for Corporate Debtor undertakes to file objections in the Registry.

IA 172/2018 is also taken up for hearing. Counsel for Financial Creditor filed objections in IA 172/2018.

Counsel for Corporate Debtor requested time to file objections in IA 172/2018.

List it on 13.07.2018.

  
Member (J)

Binnu